

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5902
ANSWERED ON:02.05.2003
BLACK MONEY
BASUDEB ACHARIA

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

refer to the reply given to Unstarred Question No. 4083 dated December 14, 2001 regarding Black Money in coal belt and state:

- (a) whether the enquiry assessment assured against certain persons mentioned in the reply has been completed;
- (b) if so, the details of the findings;
- (c) if not ,the steps taken on that;
- (d) whether there are several other groups in Dhanbad known as ` Coal Mafia ` possessing wealth beyond their legal earning; and
- (e) if so, the steps taken against that mafia ?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN)

(a) Yes sir.

(b) The cases of the following persons for Assessment year 1999-2000 were scrutinized and additional income as mentioned against their names was assessed in their hands:

Name of the Person	Additional	Income Assessed
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1. M/s Kalyaneswari
Briquette Udyog Rs. 4,38,490/-
2. M/s Kalyaneswari
Coke (P) Ltd Rs. 3,96,770/-
3. M/s Kalyaneswari
Vastralaya Rs. 12,180/-

Penalty proceedings for concealment of Income have been initiated in these cases.

- (c) Does not arise .
- (d) Such information is not available with the Income Tax Department.
- (e) Does not arise in view of reply to para (d) above.